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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/152/2016

NAME OF THE PETITIONER(S) : M/s Mather Projects Private Limited & another

NAME OF THE RESPONDENT(S) : M/s Fancy Resorts & Convention Centre Pvt. Ltd. & 2  
others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. SANDEEP KUMAR  
(For) HARI SHANKAR MAHA  
+  
CIBI VISHNU

Respondents 1 to 3



2. N. SUNDERRAJAN  
by N. R. R. ARUN NATARAJAN

petitioners



**ORDER**

Shri N R R Arun Natarajan, counsel for petitioners present. Shri Sandeep Kumar, counsel for R1 to R3 present. Counsel for respondents reported that settlement talks are going on between the parties. Counsel for petitioner reported that he has no information regarding the settlement and sought time to get instructions from his client. Both the parties are directed to report regarding the status of the settlement talks. If there is no chance of settlement, both the counsels are directed to submit final arguments by the next date of hearing. Put up on 06.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)



(K. Anantha Padmanabha Swamy)  
Member (Judicial)

